

Annexure-7

Name of the corporate debtor: Areli Commerce Private Limited; Date of commencement of CIRP: 10/06/2026; List of creditors as on: 11/07/2026

List of operational creditors (Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC					
1	EPFO, Ministry of labour	24-06-2026	1,21,251	97,207	Operational Creditor (Government Dues)	No	0.00	0	N/A	-	24,044.00	The IC has informed the OC about the claim to the extent of Rs. 97,207/- (14B: Rs. 47,042/- + 7Q: Rs. 50,165/-) for the period 01/07/2019 to 13/06/2024 is admitted, as this amount is supported by a concluded speaking order, a Section 7Q demand notice, and a Section 8B Certificate/RRC, and the underlying account-wise computation tallies with the amount claimed.
TOTAL			1,21,251.00	97,207			0	0	NA	-	24,044.00	